

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES  
LOK SABHA

UNSTARRED QUESTION NO. 2415

TO BE ANSWERED ON THE 9<sup>TH</sup> MARCH 2018/ PHALGUNA 18, 1939 (SAKA)  
Basel III Norms

**2415. SHRI KESINENI NANI:**

Will the Minister of FINANCE be pleased to state:

- (a) the current status of implementation of Basel III norms and the number of banks compliant with these norms;
- (b) whether the Government proposes to make changes in these norms due to structural reforms like demonetisation and Goods and Services Tax (GST) and if so, the details thereof;
- (c) the expected timeline for implementation of the Basel III norms in the country and
- (d) the status of capital adequacy of the banks in the country and the expected amount of capital infusion required for reaching the adequate level as per the Basel III norms?

**ANSWER**

The Minister of State in the Ministry of Finance  
(SHRI SHIV PRATAP SHUKLA)

(a): Reserve Bank of India (RBI) has informed that the Basel III capital regulations have been implemented from April 1, 2013 in India in phases, for full implementation by March 31, 2019.

(b): Norms/guidelines regarding the capital required to be maintained by banks in India, including the Basel III capital regulations, are issued by RBI. RBI has not notified any changes or proposed changes to these regulations since March 2016.

(c): RBI has envisaged full implementation of Basel III capital regulations in India by March 31, 2019.

(d): RBI has informed that it does not have the requisite information.

As per audited data of Public Sector Banks (PSBs) for the quarter ended December 2017, all PSBs met the regulatory norm for Common Equity Tier-1. Further, with a view to supplementing the efforts of PSBs for meeting regulatory capital norms and augmenting growth capital, Government of India announced in October 2017 recapitalisation of PSBs to the tune of Rs. 2,11,000 crore over the current and next financial years comprising of capital infusion by the Government of Rs. 1,53,139 crore and the balance through raising of capital by PSBs.

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